GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA STARRED QUESTION No. *251 TO BE ANSWERED ON 20.03.2017 VOCATIONAL TRAINING CENTERS

*251. SHRIMATI P.K. SREEMATHI TEACHER: SHRIMATI MEENAKASHI LEKHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the criteria and conditions laid down by the Government to open/establish Vocational Training Centres in tribal areas in the country.

(b) whether the Government has any proposal to open Vocational Training Centres in tribal areas in the country;

(c) if so, the details and the status thereof, State/UT-wise including Kerala and the number of beneficiaries of the scheme; and

(d) the funds allocated and released under the scheme of Vocational Training Centres to various States during the last three years?

ANSWER

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.*251 (11th Position) for answer on 20.03.2017 by Shrimati P.K. Sreemathi Teacher, and Shrimati Meenakashi Lekhi, MP

(a) Guidelines of the scheme for Vocational Training Centres (VTC) under this Ministry are at Annexure 1.

(b) & (c) The Scheme of Vocational Training Centre in Tribal Areas is demand driven. Ministry of Tribal Affairs provides recurring grants for running Vocational Training Centres based upon proposals received in the Ministry as per scheme guidelines. Apart from that, for skill development, this Ministry also provides funds to State Governments under Article 275(1) Grants, and under Special Central Assistance to Tribal Sub Plan (SCA to TSP).

Besides the above initiatives for skilling, Ministry of Skill Development and Entrepreneurship (MSDE) is setting up one Multi-skilling Institute in all Districts including 163 tribal concentrated districts under the scheme of Pradhan Mantri Kaushal Vikas Yojana (PMKVY).

(d) State-wise funds provided to State Governments and to NGOs under VTC scheme of the Ministry during last three year is given in **Annexure 2**.

Funds provided to State Governments for Skill Development / Vocational Training under SCA to TSP and Art. 275(1) Grants during last three years is at **Annexure 3**.

Annexure 1 referred to in reply to part (a) of Lok Sabha Starred Question No.*251 for answer on 20.03.2017 by Shrimati P.K. Sreemathi Teacher, and Shrimati Meenakashi Lekhi, regarding "Vocational Training Centres".

Salient features of the scheme for Vocational Training Centres (VTC)

- Scheme covers all States and Union Territories. Free vocational training facilities are extended to tribal youth. 100% grants under scheme are provided to States, Union Territories and other Associations implementing Scheme.
- The Scheme is being implemented through the State Governments/UT Administrations, Institutions or Organizations set up by Government as autonomous bodies, educational and other institutions like local bodies and cooperative societies and Non-Governmental Organizations etc.
- The scheme is exclusively for benefit of the Scheduled Tribes as well as PTGs and can be taken up anywhere in the country but priority will be given to remote tribal areas, inhabited by particularly vulnerable tribes and areas affected by extremist activities.
- The capacity of each vocational training center is 100 or more trainees i.e. for one trade there should be at least 20 candidates. As far as possible, minimum 33% seats will be reserved for tribal girl candidates.
- Each center may cater to five vocational courses in traditional or other skills depending upon the employment potential of the area.
- Each tribal boy/girl is trained in one trade of his/her choice, the course being of maximum six months' duration.
- Each trainee is attached at the end of six months to a Master Craftsman in a semiurban area for a period of six months to learn his skill by practical experience.
- Each Vocational Training Centre set up under the Scheme running five trades will provide training to 100 or more trainee i.e. for one trade there should be at least 20 candidates.

Annexure 2 referred to in reply to part (d) of Lok Sabha Starred Question No.*251 for answer on 20.03.2017 by Shrimati P.K. Sreemathi Teacher, and Shrimati Meenakashi Lekhi, regarding "Vocational Training Centres"

				(Rs. Lakh)
Sl. No.	State / UT	2013-14	2014-15	2015-16
1.	Assam	276.21	485.70	900.00
2.	Gujarat	0.00	0.00	605.76
3.	Madhya Pradesh	150.74	0.00	0.00
4.	Mizoram	69.68	0.00	0.00
	Total	496.63	485.70	1505.76

State-wise funds provided to State Governments under VTC scheme of the Ministry

State-wise funds provided to NGOs under VTC scheme of the Ministry

				(Rs. Lak	h)
Sl. No.	State / UT	2013-14	2014-15	2015-16	
1.	Assam	74.16	72.32	-	
2.	Meghalaya	48.96	30.44	-	
3.	Karnataka	53.88	63.60	-	
4.	Tamil Nadu	93.75	-	-	
5.	Nagaland	-	103.92	-	
	Total	270.00	270.00	-	

Annexure 3 referred to in reply to part (d) of Lok Sabha Starred Question No.*251 for answer on 20.03.2017 by Shrimati P.K. Sreemathi Teacher, and Shrimati Meenakashi Lekhi, regarding "Vocational Training Centres".

Assistance provided to State Governments for Skill Development / Vocational Training under SCA to TSP and Art.275(1) grants during last three years

(Rs. in lakh)

S No.	State	2013-14	2014-15	2015-16
1.	Andhra Pradesh	289.45	487.82	300.00
2.	Arunachal Pradesh	0.00	100.00	230.00
3.	Assam	436.00	1699.25	18,00.00
4.	Bihar	0.00	250.00	750.00
5.	Chhattisgarh	19,20.23	20,29.56	10,00.00
6.	Goa	0.00	0.00	0.00
7.	Gujarat	22,57.00	46,20.00	36,95.72
8.	Himachal Pradesh	2,34.68	2,41.58	1,75.00
9.	Jharkhand	0.00	34,92.96	12,40.00
10.	Jammu & Kashmir	0.00	0.00	500.00
11.	Karnataka	0.00	9,00.00	18,00.00
12.	Kerala	54.52	5,30.00	5,50.00
13.	Madhya Pradesh	5,00.00	80,57.55	33,00.00
14.	Maharashtra	19,31.30	11,00.00	19,77.18
15.	Manipur	12.00	1,50.00	2,00.00
16.	Meghalaya	0.00	5,00.00	0.00
17.	Mizoram	0.00	53.36	1,00.00
18.	Nagaland	0.00	3,55.00	3,00.00
19.	Odisha	11,00.50	45,84.47	31,94.59
20.	Rajasthan	5,00.00	16,50.00	26,75.00
21.	Sikkim	44.00	60.00	2,15.00
22.	Tamil Nadu	66.40	0.00	0.00
23.	Telangana	0.00	17,50.00	13,00.00
24.	Tripura	0.00	1038.50	290.00
25.	Uttar Pradesh	0.00	536.92	290.00
26.	Uttarakhand	1,39.59	0.00	0.00
27.	West Bengal	18,62.00	31,10.00	20,63.58
Total		113,47.67	274,96.97	279,46.07